

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3028  
ANSWERED ON:20.12.2004  
IRRIGATION PROJECTS OF MADHYA PRADESH  
Singh Shri Chandrabhan Bhaiya;Singh Shri Ganesh

**Will the Minister of WATER RESOURCES be pleased to state:**

(a) the irrigation projects proposed in Madhya Pradesh for utilization of 1825 M.A.F. water of Narmada allocated to the State by Narmada Authority; and

(b) the hectares of land proposed to be irrigated and the power generation through these projects?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) The Narmada Water Disputes Tribunal (NWDI), in its award apportioned the utilizable quantum of Narmada Waters of 28 Million Acre Feet (MAF) at Sardar Sarovar Dam site on the basis of 75 per cent dependability and allocated 18.25 MAF for the State of Madhya Pradesh. The details of irrigation projects proposed to be constructed by the Government of Madhya Pradesh for utilization of 18.25 MAF of their share of Narmada water are as under:

Project Projects	No. of	Water use (MAF)
Major	30	11.358
Medium	135	2.884
Minor (Micro Minor & Lift Scheme)	More than 3000	2.508
Municipal & Industrial purposes	-	1.500
Total	-	18.250

(b) The land proposed to be irrigated and hydro power generation through the proposed projects are as under:

Project (hectare)	Area for Irrigation (Mega Watt)	Installed capacity
Major	14,17,670	2178.5
Medium	5,23,268	-
Minor	3,96,170	-
Small & Minor Hydel		286

In addition to the above, Madhya Pradesh is entitled to draw its share of 57 per cent of the power generated through the Sardar Sarovar Project as per the NWDI Award.